

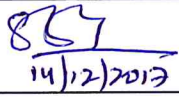
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA SR No.4391/252/HDB/2017
NAME OF THE COMPANY	Celebrate people HR Solutuion Pvt ltd
NAME OF THE PETITIONER(S)	Celebrate people HR Solutuion Pvt ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Subhash kishan kandrapu	CS	Subbok@gmail.com 9000 607193	 14/12/2017

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Subhash Kishan Kandrapu, Learned CS for the Applicant Company

The Learned Counsel submits that he wants to comply with the office objections and requested one week's time.

Post the case on 01.01.2018



Member (T)



Member (J)

Binnu